

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 106 of 2014

Dated : 6th August, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Powergrid Corporation of India Ltd. Appellant(s)

Versus

**Central Electricity Regulatory
Commission & Ors. Respondent(s)**

**Counsel for the Appellant(s): Mr. M.G. Ramachandran
Ms. Swagatika Sahoo
Counsel for the Respondent(s): Mr. Rajiv Srivastava for R.10
Mr. R.B. Sharma for R.13
Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for R.3 to 5**

ORDER

The learned counsel for the Respondents seek some time to file the reply. Accordingly, they are directed to file the same on or before 21.08.2014 after serving copy on the other side.

Post the matter on **03.09.2014**.

**(Rakesh Nath)
Technical Member
ts/js**

**(Justice M. Karpaga Vinayagam)
Chairperson**